

the prior approval of the Central Government, issued under sub-section (2) of Section 3 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-483/96]

- (2) A copy of the Central Zoo Authority Officers and (Other Employees) Recruitment (Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. S.O. 3131 in Gazette of India dated the 2nd December, 1995 under sub-section (2) of Section 63 of the Wild Life (Protection) Act, 1972.

[Placed in Library. See No. LT-484/96]

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1994-95 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1994-95.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-485/96]

**Railway Claims Tribunal (Salaries and Allowances and Conditions of Services of Chairman, Vice-Chairman and Members) Amendment Rules, 1996**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Sir I beg to lay on the Table:-

A copy of the Railway Claims Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules 1996 (Hindi and English Versions) published in Notification No. G.S.R. 185 (E) in Gazette of India dated the 12th April, 1996, under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library. See No. LT-486/96]

12.01 hrs.

[English]

**RESIGNATION BY MEMBER**

MR. SPEAKER: Hon. Members, I have to inform the House that I received a letter dated 9th September, 1996 from Shri Ajit Singh, an elected Member from Baghpat constituency of Uttar Pradesh, resigning from membership of Lok Sabha.

I have accepted his resignation with effect from 9th September, 1996.

12.01 $\frac{1}{2}$  hrs

[English]

...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Have you received any such information from Pandit Sukh Ram?

SHRI BASU DEB ACHARIA (Bankura): Sir, have you received any Information from Shri Sukh Ram because he was to come yesterday?...(Interruptions)

MR. SPEAKER: I have said yesterday that I have received two letters from him informing his inability to attend the House.

...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: Sir, according to your information he was expected today.

MR. SPEAKER: No, it is not correct.

SHRI NIRMAL KANTI CHATTERJEE: What was the information?...(Interruptions)

MR. SPEAKER: Why don't you have patience? Please have patience. Please sit down.

...(Interruptions)

MR. SPEAKER: I want to say something. Why don't you sit down?

...(Interruptions)

MR. SPEAKER: What is this?

I have received notices from 54 hon. Members for making their submissions during the Zero Hour.

...(Interruptions)

MR. SPEAKER: Please understand my position. I want to give a chance to all of you. If all of you want to get a chance, then every hon. Member would get one minute each. So, if all of you want to speak, please share the time among yourselves. But if each hon. Member takes ten minutes instead of one minute to make his or her submission, then I am not responsible for that. So, you have to regulate yourselves.

SHRI PRAMOD MAHAJAN (Mumbai-North East): You have to thank the other hon. Members for not having given notice.

MR. SPEAKER: Yes, I thank them very much.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): I will take just one minute. There has been a long standing demand for setting up a Doordarshan Centre at Bareilly